

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.187/98

Thursday, this the 5th day of February, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Indukala.T.C.
Ragenthu House,
Madappally.P.O.
Changanacherry.

- Applicant

By Advocate Mr PC Sebastian

VS

1. The Superintendent of Post Offices,
Changanacherry Division,
Changanacherry.P.O.

2. The Postmaster General,
Central Region,
Kochi-682 016.

- Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 5.2.98 the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

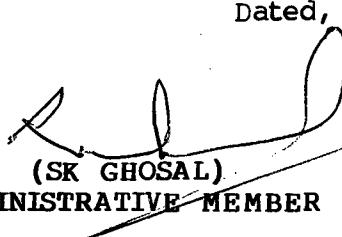
The applicant is an aspirant for selection and appointment
to the post of Extra Departmental Branch Postmaster(EDBPM for
short), Kanam Post Office. Her grievance is that, by order dated
16.1.98 A-3, the applicant was told that she would not be
considered for selection since her name had not been sponsored
by the Employment Exchange. Therefore the applicant has filed
this application for a declaration that she is entitled to be

considered for selection and appointment to the post of EDBPM, Kanam Post Office though her name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDBPM, Kanam Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of the applicant also valid for selection and appointment to the post of EDBPM, Kanam Post Office, though her name may not be sponsored by the Employment Exchange. No costs.

Dated, the 5th February, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

trs/5298

LIST OF ANNEXURE

1. Annexure A3: Letter No.B6/Kanamai dated 16.1.98
issued by the 1st respondent.

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